

[Translation]

Fifth Pay Commission

1172. DR. LAXMINARAYAN PANDEY : Will the Minister of FINANCE be pleased to state :

(a) the financial burden likely to be borne by the Centre if it accepts the recommendations of Fifth Pay Commission;

(b) whether difficulties is being faced by the Centre in implementing the recommendations due to limited financial resources of State Governments; and

(c) if so, the reaction of the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) The implementation of all the recommendations of the Fifth Central Pay Commission is likely to involve additional financial implications of Rs. 8800 crores per annum. However, if the age of superannuation is increased to 60 years, the net implication will be Rs. 7300 crores per annum.

(b) and (c) The recommendations of the Fifth Central Pay Commission are applicable to the Central Government Employees and to All-India Service officers.

ADB Loan to Gujarat

1173. SHRI JAYSINH CHAUHAN : Will the Minister of FINANCE be pleased to state :

(a) whether the Asian Development Bank have sanctioned assistance of Rupees 875 crores to Gujarat;

(b) if so, the details thereof;

(c) the condition on which the above amount has been sanctioned; and

(d) the field in which it will be utilized?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) to (d) A US \$ 250 million loan agreement between Government of India and Asian Development Bank was signed on 18th December, 1996 for Gujarat Public Sector Resource Management Programme. The main objective of the programme is to support Government of Gujarat in augmenting domestic resource mobilisation, improving allocation and efficiency of the public sector and reducing Government of Gujarat's role in commercial activities while promoting market-oriented policies to enhance private sector participation in the Infrastructure sectors. The external assistance would flow to Government of India from the Bank's Ordinary Capital Resource (OCR) on the standard OCR terms and conditions with the amortization period of 15 years including grace period of three years. This external assistance will be transferred by Government of India to Government of Gujarat, in Rupees, in the form of Additional Central Assistance (ACA), as Loans and

Grants, in the ratio of 70:30 as per set practice. The counterpart funds will finance the cost of (i) structural adjustment of SOE reforms including debt restructuring and labour rationalisation, (ii) short term revenue losses resulting from tax reforms, and (iii) project development and feasibility studies sponsored by the Gujarat Infrastructure Development Board in key infrastructure sectors.

[English]

Agreement with SAIL

1174. SHRI JAGMOHAN : Will the Minister of COAL be pleased to state :

(a) whether Coal India Limited has finalised any agreement with Steel Authority of India Ltd., under which the latter has been handed over the Tasra Coal Mines in Madhya Pradesh for captive use;

(b) if so, the main provisions of this agreement; and

(c) the other mining blocks identified and mining deals finalised with other public sector and private sector units for captive mining?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) and (b) Tasra block in the Jharia Coalfields in Bihar was allotted in April, 1996 to M/s. Steel Authority of India Ltd. for captive mining. No agreement with Coal India Limited is necessary for the allotment.

(c) 69 mining blocks have been identified for allotment for captive use. 28 blocks/sub-blocks have been allotted to 20 public/private sector units by the Screening Committee of Ministry of Coal, so far.

Scooter India Limited

1175. SHRI AJAY CHAKRABORTY : Will the Minister of INDUSTRY be pleased to state ;

(a) the details of production and sale of three-wheelers and two wheelers scooters during each of the last three years by the Scooters India Limited, Lucknow;

(b) the details of efforts made by the company during the above period to reach these vehicles to far-flung rural segments of the country to improve the communication system;

(c) whether any action has been taken of such vehicles to reduce both sound and smoke pollution; and

(d) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) A statement is attached.

(b) SIL has appointed dealers in rural segments in the States of Assam, Meghalaya, Manipur, Bihar, Uttar Pradesh, West Bengal etc. The rural market has been identified as the thrust area by the company.